

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

55) C.P. (IB)/116(MB)2022

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H.V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.11.2022**.

NAME OF THE PARTIES: State Bank of India
V/s
Mr. Mohan Agarwal

UNDER SECTION 95 (1) OF THE INSOLVENCY AND BANKRUPTCY CODE,
2016

ORDER

Due to paucity of time, the matter could not be heard. List this matter
on **04.01.2023**.

SD/-

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

H.V. SUBBA RAO
Member (Judicial)

/n/